

**DIVISION BENCH**

**ITEM NO.103**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**APPEAL No.19/ALD/2023**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 13<sup>th</sup> September, 2023**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>THE PRINCIPLE COMMISSIONER OF INCOME TAX V/S PROPBUZZ INFRA PVT. LTD. &amp; ORS.</b>
<b>UNDER SECTION</b>	<b>252 (1) &amp; (3) OF COMPANIES ACT, 2013</b>

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

NONE

: *For the parties*

**ORDER**

The NCLT Bar, Allahabad Bench on call from Bar Council of U.P. is abstaining from work today. Therefore, in the interest of justice; the matter is adjourned for 11<sup>th</sup> October, 2023.

*-Sd-*

**(Ashish Verma)  
Member (Technical)**

**13<sup>th</sup> September, 2023**

*Kavya Prakash Srivastava  
(Stenographer)*

*-Sd-*

**(Praveen Gupta)  
Member (Judicial)**